



2026:AHC:16309

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19071 of 2025

Ratnakar Pandey

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Kameshwar Rao
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Matter has been taken up in the revised list.
2. Though Sri Gaurav Singh, learned Standing Counsel is present, but nobody is present for the petitioner.
3. The writ petition is **dismissed for want of prosecution.**

January 22, 2026

N.S.Rathour

(Vikas Budhwar,J.)